



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5.6.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CP/250/IB/2018
NAME OF THE PETITIONER : DEWANCHAND RAMSARAN CORPORATION PVT LTD
NAME OF THE RESPONDENT : WIN WIND POWER ENERGY PVT LTD
UNDER SECTION : 9 RULE 6

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|--|--------------------------------|---|
| 1. | Deepika S Dewanchand Ramsaran Pvt Ltd | DEEPIKA. S |  |
| 2. | R. PALANANDHARAN | Counsel for Respondent / CD |  |

ORDER

Counsels for both the parties present. Counsel for the Respondent has filed the Counter, and the copy of which is given to the other side. The Counsel for the Petitioner has submitted that she will like to file a Rejoinder, and prayed for time. At request, time is enlarged with a direction to file a Rejoinder before the next date of hearing, by giving a copy to the other side. The matter is posted for arguments. Put up on **03.07.2018** at **10.30 A.M.**

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(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)